The High Court at Calcutta. Appellate Side.

IMPORTANT ANNOUNCEMENT

It is notified for information of all concerned that due to certain unavoidable circumstances, the Viva Voce in connection with the preparation of a panel for recruitment to the post of Lower Division Assistant against the notified vacancies in terms of the Court's Employment Notice dated 9.2.2009, which was earlier scheduled to be held on 18^{th} & 19^{th} June, 2011, will be held on 20^{th} & 21^{st} June, 2011 respectively. However, the Viva Voce commencing on and from 8^{th} June, 2011, will be held on the other days as per earlier schedule.

Accordingly, the candidates who were due to appear at the Viva Voce on 18^{th} & 19^{th} June, 2011, respectively, are individually being informed about such change of schedule of the Viva Voce through Postal communication, with necessary instructions upon them in the matter.

High Court, A.S., Calcutta.

Dated, the 6th June, 2011.

M. P. Shrivastava. Registrar General.